

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 2635/2016

New Delhi this the 17th day of August, 2016

Hon'ble Mr. Justice M. S. Sullar, Member (J)
Hon'ble V. N. Gaur, Member (A)

Sh. Moman Ram Goswami,
Aged : 55 years)
S/o. Sh. Hajari Lal Goswami,
R/o. House No. 180,
Ground Floor, Sector-34,
Faridabad (Haryana)

.....Applicant

(By Advocate : Mr. Anmol Pandita)

Versus

1. Hon'ble Lt. Governor,
Govt of NCTD,
Through the Chief Secretary,
Govt. of NCT of Delhi,
Delhi Secretariat, I. P. Estate, New Delhi.
2. The Director,
Directorate of Education,
Govt. of NCT of Delhi, Old Sectt., New Delhi.
3. The Addl. Director of Education (Vig.),
Govt of NCT Delhi,
Directorate of Education,
Old Sectt., New Delhi.

....Respondents

O R D E R (O R A L)

Justice M. S. Sullar, Member (J)

At the very outset, learned counsel intends to withdraw the instant Original Application (O.A), to enable the applicant to take and urge all the points contained in it before the disciplinary authority and appellate authority at the first instance.

2. Therefore, the O.A is hereby dismissed as withdrawn, with the aforesaid liberty, as prayed for.

(V. N. Gaur)
Member (A)

(Justice M. S. Sullar)
Member (J)
17.08.2016

/Maya/